

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VHM Industries Limited Date of Commencement of Liquidation: 03-06-2025; List of Stakeholders as on Date: 31-12-2025; Name of IP: Mr. Ashish Saoji; Process Number: 1; Last 5 digit of registration number: 12150

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 4 | 6630136371 | 4 | 6630136371 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 7 | 162246661 | 7 | 159848891 | | 2397770 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 707 | 288934983 | 707 | 70839413 | | 171534747 | 46560823 | Annexure 5 |
| 6 | Operational creditors (Employees) | 177 | 102474533 | 177 | 58027402 | | 42709665 | 1737466 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 12 | 632032240 | 12 | 556797864 | | | 75234376 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 139 | 1298524595 | 139 | 1158238995 | | 67974707 | 72310893 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 1046 | 9114349383 | 1046 | 8633888936 | 0 | 284616889 | 195843558 | |